

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP PAULRAJ

NAME OF THE RESPONDENT(S)

: STORE N MOVE PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2. P. Elayand Kund ( Vro). MARTHIA. (for Romalingan L. Alleviates)

Consel for R1, 4, 5

**ORDER** 

Counsel for petitioner present. Counsel for R4 & R5 present. No representation on behalf of other respondents. Counsel for petitioner submitted that CRP PD 3280 of 2017 and CMP No.15303 of 2017 is pending before the Hon'ble High Court of Madras wherein an interim stay is granted. Both the counsel prayed time for submitting the status of the pending order. Time enlarged at their request. Put up on 27.11.2017 at 10.30 A.M.

> K Anantha Padm'anabha Swa my Member (Judicial)